

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

17



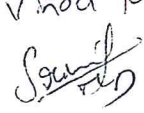


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2015
NAME OF THE TRANSFEROR : UNION OF INDIA
NAME OF THE TRANSFERREE : FINANCIAL TECHNOLOGIES INDIA PVT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) R. MURARI MOHIT ADVANI	SR. ADVOCATE } FOR R. 5-8 ADVOCATE } AND 10-17	
2) N. F. DHILLA	ADVOCATE FOR R. 1.	
3) ARVINDH PANDIAN	SR. ADVOCATE	
4) Vinod Kumar Srinivasan	Advocate } R-2-4, Advocate } R 19-21 R 23-28	For Vinod Kumar 
5) P. RAJ KUMAR JAGABATHI RANJAND	COUNSEL FOR SMPF7 (INTERVENORS)	
6) NAVEEN KUMAR MURTHI for S. VARSHA	Counsel for Applicants in C.A. 75/16 (Impleading party)	m. Naveen
7) B. DHANARAJ } DR. SIMON }	Counsel for petitioners	

P.T.O

ORDER

Counsel for the Petitioner present. Counsel for R5 to R8 and R10 to 17 present and submitted his arguments. Counsels representing the rest of the Respondents will submit their final arguments on the next date of hearing. Put up on **13.11.2017 at 10.30 A.M.**

- sd -
MEMBER (TECHNICAL)
ghk

- sd -
MEMBER (JUDICIAL)